

Central Administrative Tribunal
Calcutta Bench

OA No.181 of 1997

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Harish Ch. Prasad Yadav

Vs.

Union of India & Ors

For the Applicant : None


For the Respondents: Mr. S. Chowdhury, Id. Advocate.

Heard on : 29-4-98

Date of Judgement : 29-4-98

ORDER

None appears on behalf of the applicant. It is found that ~~consecutive~~ on last two occasions neither the applicant turned up nor his advocate. So, application is ~~disposed of~~ ^{dismissed} for default of the applicant.


(D. Purkayastha)
Member (J)